

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 16th February, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 62/2018 (M.A. No. 173/2018)	Mahendra Singh Gujjar Vs. State of Madhya Pradesh & Ors.	Mr. Nishant Awana & Mr. Rohit Sharma, Advs. for Applicant
2.	M.A. No. 171/2018 IN Appeal No. 04/2018	M/s Hi-Tech Layer Farms Ltd. Vs. Uttar Pradesh Pollution Control Board	Mr. Gaurav Kumar Bansal, Adv. for Applicant in M.A.
AFTER NOTICE			
3.	Appeal No. 18/2018 (M.A. No. 141/2018)	IVL Dhunseri Petrochem Industries Private Limited Vs. Central Pollution Control Board & Ors.	Mr. Sanjeev Kapoor & Mr. Nawneet Vibhaw, Advs. for Appellant Mr. Bhupender Kumar, LA for CPCB
FOR COMPLETION OF PLEADINGS			
4.	Execution Application No. 49/2017 IN O. A. No. 588/2016	Major (Retd.) IVS Chandhoke Vs. Govt. of NCT of Delhi & Ors.	Ms. Ruchika Mittal & Mr. Amit Prakash Shahi, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Sakshi Popli, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Sandeep Mishra, Adv.
FOR HEARING			
5.	Original Application No. 117/2014	Shantanu Sharma Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi, Advs. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for CPCB Mr. Vijay Chandra, Adv. for R-3 Mr. A. K. Prasad, Advs. for R-4 Mr. Shuvodeep Roy, Adv. for R-5 Mr. Sanyam Saxena, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-8 & 68 Mr. Rudreshwar Singh, Adv. for R-9 & 41 Mr. Shubham Bhalla, Adv. for R-11 & 69 Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57 Mr. Anil Grover AAG, for R-16 & 45 Mr. Jayesh Gaurav, Adv. for R-19 Mr. Mukesh Verma, Adv. for R-24 & 36 Mr. L. Roshmani Kh., Adv. for R-26 & 53 Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Advs. for R-28 Mr. Abhimanyu Garg, Adv. for R-30 & 59 Mr. Aruna Mathur, Adv. for R-32 & 62 Mr.R. Rakesh Sharma, Adv. for TN & TNPCB Mr. Anil Shrivastav, Adv. for R-39 Mr. Sibho Sankar Mishra, Adv. for R-58 Mr. Devraj Ashok for Karnataka & KPCB Mr. Gopal Singh, Adv. for State of Tripura

			Mr. Balendu Shekhar, Adv.for GNCTD&DPCC Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Deepak Anand, Adv. Dr. Sandeep Singh, Adv. Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration
6.	Original Application No. 499/2014	Anupam Raghav & Anr Vs. U.O.I. & Ors.	Ms. Pooja Dhar, Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R - 1 Mr. Abhishek Yadav, Adv. for R-2 to 5,10&11 Mr. Pradeep Misra, Adv. for R – 6 to 9 Mr. Roshan Lal Goel, Adv. for R – 19 Mr. Rajkumar, Adv. for CPCB Mr. Upendra Mishra, Adv. for Meghalaya Mr. Devraj Ashok, Adv. for Karnataka Mr. Shiv Mangal Sharma, AAG for RSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Ravikant Pal, Adv. for State of Mizoram Mr. Abhimanyu, Adv. for Puducherry Mr. R. Rakesh Sharma, Adv. for TN & TNPCB
7.	Original Application No. 102/2014 (M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015, M.A. No. 694/2015 & M.A. No. 580/2016)	Sandplast (India) Ltd. & Ors. Vs MoEF & Ors.	Ms. Tasneema Ahmadi, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren, Adv. for R–3, 8 & 73 Mr. Sandeep Mahapatra, Adv. for R-4, 12&128 Mr. Bharat Sangal, Adv. for R – 5 Mr. Biraja Mahapatra, Adv. for R–6 & 65 Mr. Ved Prakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha & Ms. Shashi Juneja, Adv. for R–17,36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59 Mr. Devraj Ashok, Adv. for R – 23, 42 & 62 Mr. Pankaj Mishra, Adv. for R-24, 43&105 Mr. C.D. Singh, Adv. for R – 25, 64 & 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 & 108 Mr. S.P. Singh for R – 27 Mr. Neeraj K. Gupta, Adv. for R - 28 Mr. Raman Yadav, Adv. for R-30, 50, 70, 92&112 Mr. Bikas Kar Gupta, Adv. for R-31, 51, 71 & 93 Mr. Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. for R-52, 94, 114&126 Mr. Avijit Roy, Adv. for R – 34 Mr. Atul Jha, Adv. for R – 36 Mr. Diny Pratap, Adv. for R - 45 Mr. Shubham Bhalla, Adv. for R – 47 & 67 Ms. Alpana Poddar, Adv. for R – 48 & 68 Mr. R. Rakesh Sharma, Adv. for TN&TNPCB Mr. Mukesh Verma, Adv. for R - 63 Mr. Abhishek, Adv. for R – 74 Ms. Nupur Chaudhary, Adv. for R–81 Mr. Devashish, Adv. for R – 83 Mr. Preshit Surshe, Adv. for R - 85

			<p>Mr. Avnish Alahwat, Adv. for R – 87 & 107 Mr. Anil Soni, Adv. for R – 89 Mr. Ajay Choudhary, Adv. for R-90, 110&127 Mr. Y.K. Jain, Adv. for R – 92 Mr. Guntur Prabhakar, Adv. for R – 95 Mr. D.K. Arya for R – 101 Mr. Ajit S. Bhasme, Adv. for R - 105 Mr. Ravin Dubey, Adv. for R – 106 Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109 Mr. S. Vallinayagam, Adv. for R – 111 Mr. Amit Agrawal, Adv. for R – 113 Mr. Krishan Venugopal, Sr. Adv. along with Mr. Santosh Kumar, Adv. for R – 116 Mr. Bipin B. Singh, Adv. for R – 117 Mr. Sakshi Popli, Adv. for R – 118 Ms. Beena Rani Pandey, Adv. for R – 119 Mr. Rajiv Bansal, Adv. for R – 120 Mr. D. Bhadra, Adv. for R – 121 Mr. Nishant Pandey, Adv. for R – 122 Mr. Abhishek Thakur, Adv. for R – 123 Mr. Ashok Gupta, Sr. Adv. along with Mr. Ghanshyam, Adv. for R – 129 Mr. Ajit Pudusery, Adv. for R-130 Mr. P. Sharma, Adv. for State of Mizoram Ms. Sakshi Popli, Adv. for NDMC Mr. Suresh Tripathy, Adv. for DJB Mr. A. K. Panda, Sr. Adv. for SPCB, Odisha Mr. Rudreshwar Singh, Adv. for BPCB Mr. Anil Grover, AAG Ms. Hemantika Wahi, Adv. for Gujarat PCB Mr. Vikas Singh, Sr. Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. Rabin Majumder, Adv. Ms. Yogmaya Agnihotri, Adv. for C.E.C.B. Ms. Priyanka Sinha, Adv. for state of Jharkhand Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration</p>
8.	Original Application No. 420/2015 (M.A. No. 973/2015)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Mukul Singh, Adv. for R-1 Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Sharad Chauhan, Adv. Mr. Ravindra Kumar, Adv. for R-3 Mr. Rohit Raj Sachan, Adv. for R-4 Mr. Pradeep Jain, Adv. for R-5 Dr. Indra Pratap Singh, Adv. for R-6 Mr. Dalsher Singh, Adv. for GDA Mr. Pradeep Misra, Adv. for UPPCB Mr. Sunil Kumar Sharma, Adv. for BDA Mr. Raman Yadav, Adv.</p>
9.	Original Application No. 190/2016	Sushil Raghav & Anr. Vs. Central Ground Water Authority & Ors.	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. A. K. Prasad, Adv. for R-1 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Taruna A. Prasad, Adv. for MoEF</p>

			Mr. Pradeep Mishra, Adv. for R-4 Mr. Raman Yadav, Adv. for R-7 to 10 Mr. Rajesh Raina, Adv. for R-11 Ms. Priyanka Swami, Adv. for GNN Ms. Pyoli & Mr. Somesh Chandra Jha, Adv. Mr. Pinaki Mishra, Sr. Adv. with Mr. Anubhav Anand Aron, Adv. M/s NULI & NULI Mr. S. A. Zaidi, Adv. Mr. Sanjeev Kumar Singh & Mr. Shighra Kumar, Adv.,RWA Indirapuram Mr. A. R. Takkar, Adv. Mr. Rajiv Bansal, Sr. Adv. for DDA Ms. Neelam Rathore, Adv. for IIA Ms. Somya Rathore, Adv. Mr. A. K. Dubey & Mr. Saket Mishra, Adv. Mr. Narender Singh Yadav, Adv.
10.	Original Application No. 93/2017 (M.A. No. 1065/2017)	R. L. Sharma & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Abhinav Goyal, Adv. for Applicant Mr. Ravindra Kumar, Adv. for R-1, 4, 5 & 6 Mr. Mukesh Verma, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Vishal Bakshi, Adv.
11.	Original Application No. 372/2017 (M.A. No. 1306/2017 & M.A. No. 1308/2017)	Md. Hayath Uddin Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Keith Varghese, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Mukul Singh, Adv. for MoEF Mr. Rajesh Singh, Adv. for Maharashtra Mr. Gautam, Adv. for BSPCB Mr. Divya Prakash Pande, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for TSPCB Mr. Mukesh Verma, Adv. for MPCB Ms. Madhavi Divan, Adv. Mr. J. Ramachander Rao, AAG with Mr. P. Venkat Reddy, Adv. for Telangana
12.	Original Application No. 388/2017 (M.A. No. 792/2017, M.A. No. 793/2017, M.A. No. 983/2017, M.A. No. 168/2018 & M.A. No. 169/2018)	Trans Delhi Signature City – Residents' Welfare Association (TDSC-RWA) Vs. Chairman/Managing Director (UPSIDC) & Ors.	Mr. A. Rasheed Qureshi, Adv. for Applicant Mr. Santosh Kumar, Adv. for R-1 & 2 Ms. Priyanka Swami, Adv. for R-3 Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharti, Adv. Mr. C. G. C. George, Adv. for State of UP Mr. Rajesh Raina, Adv. for UPSIDC
13.	Original Application No. 783/2017	Balotra Water Pollution Control Treatment & Research Foundation Trust Vs. Rajasthan State Pollution Control Board & Anr.	Mr. Pinaki Misra, Sr. Adv. with Mr. Vinay Kothari, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh Kacchawa, Adv.

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